

(a) whether permanent out-fall structures are proposed to be constructed by the Flood Control Department, Delhi Administration on the storm water drains of Yamuna Vihar;

(b) the scheduled date for completion of the construction of out-fall structure and the time by which these works are likely to be completed; and

(c) the reasons for the delay, if any and the action taken in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

[Translation]

**Chambal Command Area Development Project, Phase-II**

6471. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Chambal Command Area Development project, Phase-II has since been forwarded to the World Bank through Department of Economic Affairs;

(b) if so, when it was forwarded; and

(c) if not, the reason therefor and the time by which it is proposed to be forwarded?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) Does not arise.

(c) The project proposal was examined and the Government of Rajasthan were requested to send a revised project report indicating inter-alia up-to-date cost estimates.

The revised project report has not been received from the State Government.

[English]

**Labour Force**

6472. SHRI KAILASH MEGHWAL: Will the Minister of LABOUR be pleased to state:

(a) the estimated number of labour force in the organised sector and unorganised sector, separately, Statewise;

(b) number of them fully employed partially employed and unemployed; and

(c) the difference in the wage levels in organised sector and unorganised sector?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). The number employed in the organised sector as available from the Employment Market Information Programme, is furnished Statewise for March, 1989 in the enclosed statement. Information on the number of employed in the unorganised sector is not available. However, the number of the usually employed in Principal Status, the usually employed in subsidiary status and the unemployed (according to principal and subsidiary status), as available from the 43rd round of survey of the National Sample Survey Organisation, during 1987-88 are also furnished in the enclosed statement.

(c) As per available information, under payment of Wages Act, covering workers drawing upto Rs. 1600/- per month, the average all-India per capita daily earnings in the factories, mines and plantation sector (organised) was Rs. 34.62 during 1986. In the unorganised sector as per available information, the minimum wages for agricultural workers vary from Rs. 8.50 to Rs. 33.80 per day in different parts of the country.

## STATEMENT

State/U. Ts	(In Lakhs)				
	Usually Employed		Usually Unemployed (Principal & Subsidiary Status)	Employed in Organised Sector, March, 1989	
	Principal Status	Subsidiary Status		3	4
1	2	3	4	5	
Andhra Pradesh	273	23	8 27	16 81	
Assam	65	14	3 02	9 95	
Bihar	242	31	4 61	16 54	
Gujarat	146	17	3 03	16 15	
Haryana	45	14	1 90	5 87	
Himachal Pradesh	20	4	0.28	2 78	
Jammu & Kashmir	22	7	0 54	2 03	

State/U. Ts	(In Lakhs)				
	Usually Employed		Usually Unemployed (Principal & Subsidiary Status)	Employed in Organised Sector, March, 1989	
	Principal Status	Subsidiary Status		1	5
	2	3	4	5	
Karnataka	171	15	4.15	13.86	
Kerala	90	21	15.24	10.96	
Madhya Pradesh	247	20	3.21	16.13	
Maharashtra	296	20	7.49	35.64	
Manipur	5	0	0.10	0.51	
Meghalaya	6	3	0.03	0.63	
Nagaland	1	0	0.03	0.60	
Orissa	110	18	3.77	7.25	
Punjab	61	18	2.10	7.65	

(In Lakhs)

State/UTs	Usually Employed		3	4	5
	Employed in Organised Sector, March 1989				
	Principal Status	Subsidiary Status			
1	2	3	4	5	
Rajasthan	168	15	3.65	11.25	
Sikkim	1	0	0.04	@	
Tamil Nadu	242	17	10.47	22.29	
Tripura	7	1	0.29	0.93	
Uttar Pradesh	421	40	6.45	26.45	
West Bengal	196	34	10.34	24.65	
Andaman & Nicobar	1	0	0.00	0.32	
Arunachal Pradesh	3	0	0.01	@	
Chandigarh	2	1	0.16	0.73	

State/U.Ts	(In Lakhs)				
	Usually Employed		Usually Unemployed (Principal & Subsidiary Status)	Employed in Organised Sector, March, 1989.	
	Principal Status	Subsidiary Status		3	5
1	2	3	4	5	
Dadra & Nagar Haveli	0	0	0.00	@	
Delhi	27	0	1.35	8.17	
Goa Daman & Diu	4	0	0.25	0.89	
Lakshadweep	0	0	0.01	@	
Mizoram	3	0	0.00	0.30	
Pondicherry	2	1	0.15	0.51	

- Note: 1. Figures in cols. 2, 3, & 4 are from Key Results of NSSO 43rd Round Survey of Employment and Unemployment 1987-88  
 2. Figures of col. 5 are based on the Employment Market Information (EMI) Programme covering all Public Sector establishments and non-agricultural establishments employing 10 or more persons in the Private Sector.  
 @ Not covered under EMI Programme.